

over the delay in the acquisition of land and construction of a bypass.

I request the Government to provide additional amount of Rs. 24 lakhs for the early disposal of cases towards acquisition in the current year. An adequate sum may please to sanctioned in the current plan for the construction of the bypass so that the scheme will not suffer for want of funds. Since many electrical poles and telephone poles are to be shifted and some forest land is to be transferred for this purpose, the Government may give top priority and clear the sanction as early as possible. Proposal for transfer of 14 09 hectares of land for bypass and 12 37 hectares of land for parallel service roads are pending in the Department of Forest.

The detailed estimate for construction of bypass is also being submitted by the State Government to the Ministry of Shipping and Transport in stages which will need early approval and inclusion in the 7th Plan.

I, therefore, urge upon the Government to kindly accord necessary sanction to the above special project and the State Government may also be directed to expedite the project work without delay.

[Translation]

(viii) Need to set up Rayon yarn or steel industry at Garh Chiroli in Maharashtra

SHRI VILAS MUTTEMWAR (Chimur) : Mr. Deputy Speaker, Sir, the Garh Chiroli district of Maharashtra, which is contiguous to Madhya Pradesh and Andhra Pradesh, is the only district which has no industry. The district spans a large area and being predominantly an Adivasi and backward area with no means of income, the naxalites are very active in this area. The technical and economic survey of the area has also been conducted. Being a chronically drought-prone area, the natives are economically shattered. There are no means of irrigation. Raw material for Rayon yarn is available in abundance in this area. In Surajgarh area of Garh Chiroli district, iron ore is available in good quantity and industry based on it can be set up there,

About 60 years back the Tatas had conducted a survey of this area but due to lack of means of transport they set up their factory at Tatanagar. Garh Chiroli is at present connected by a narrow-gauge line. It is regrettable that the Maharashtra Government has not sent any proposal to the Centre so far to set up industry in such a backward and No-Industry District.

Now, when the Centre is giving priority to "No-Industry Districts" a Rayon yarn factory or a steel plant should be set up in this district which has abundant forest wealth so that the poor Adivasis are saved from starvation and the raw material available there is also fully utilised.

14.45 hrs.

SUPPLEMENTARY DEMANDS FOR
GRANTS (GENERAL), 1985-86—Contd.

[English]

MR. DEPUTY SPEAKER : Now, the House will take up further discussion and voting on the Supplementary Demands for Grants in respect of the Budget (General) for 1985-86. The hon. Minister will reply.

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI
JANARDHANA POOJARY) : Sir, I am grateful to the hon. Members for their valuable contributions and suggestions. More than forty members have participated in the debate. In fact, they have taken pains to go through the Supplementary Demands and I would like to make mention here especially of Shri Jaipal Reddy and Shri Banatwalla who have raised certain pertinent questions regarding the method of approach to get the approval for this gross expenditure.

Before going to that point I want to refer to the gross expenditure for approval in these Supplementary Demands, viz., Rs. 3,872 crores. Out of that, the receipts have been shown as Rs. 996 crores. So, the net cash expenditure would be Rs. 2,876 crores. Even out of this Rs. 2,876 crores, Rs. 1,628 crores have been converted as